

NOTIFICATION No. 138 / 2014

I

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
1	R.Hemalatha, Additional District Judge, Kancheepuram @ Chengalpattu.	District Judge, Karur vice Tmt.B.Sarodjini Devi, transferred.
2	B.Sarodjini Devi, District Judge, Karur.	Principal District Judge, Villupuram in the existing vacancy.
3	R.Kamalavathy, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi. .	Principal District Judge, Krishnagiri vice Thiru D.Jayachandran, transferred.
4	D.Jayachandran, Principal District Judge, Krishnagiri.	Principal District Judge, Salem in the existing vacancy.
5	S.Kannammal, I Additional Principal Judge, Family Court, Chennai.	XII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.
6	V.Thilham, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Erode.	II Additional District Judge, Tiruppur vice Thiru M.Sreenivasan, transferred.
7	M.Sreenivasan, II Additional District Judge, Tiruppur.	I Additional District Judge, Tiruppur in the existing vacancy.

II

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on adhoc basis, in the Tamil Nadu State Judicial Service under 65% Quota vide G.O.(D)No.271, Public (Special A) Department, dated 18.07.2014 are posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	N.Thirunavukkarasu, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tirupathur.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Erode vice Ms.V.Thilaham, transferred.
2	M.Selvam, Chief Judicial Magistrate, Tiruvallur.	Sessions Judge, Mahila Court, Cuddalore in the existing vacancy.
3	J.Kaliyamoorthy, Principal Sub Judge, Tiruvannamalai.	Sessions Judge, Mahalir Neethimandram, Tirunelveli in the existing vacancy.
4	S.Sasikala, Sub Judge, Uthagamandalam.	IV Additional District Judge, Erode at Bhavani in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 04.09.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL